HIGH COURT LEGAL SERVICES COMMITTEE HIGH COURT OF MEGHALAYA, SHILLONG NOTIFICATION

Dated Shillong, the 1st December, 2021

No.HCM II/142/2017/Estt/36

With approval of the

Chairman, High Court Legal Services Committee, High Court of Meghalaya, the Committee is pleased to empanel **Shri.Sandeep Kumar Jindal** Advocate, as Legal Aid Counsel in the High Court of Meghalaya.

The High Court Legal Services Committee has full authority in selecting such panel lawyers/ Advocates for acting as Legal Aid Counsel.

Nothing shall prevent the High Court Legal Services Committee from deleting names from the panel after being satisfied that he/she has been neglecting his/her duties or has been conducting malpractices while performing his/her duties as panel lawyer.

By order,

SECRETARY

HCLSC

Memo No.HCM II/142/2017/Estt/36 - A

Dated: 1st December, 2021

Copy to (for information):-

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble, the Chief Justice for his Lordship's kind information.
- 2. The P.S. To Hon'ble Mr. Justice H.S. Thangkhiew, Executive Chairman, Meghalaya State Legal Services Authority for his Lordship's kind information.
- 3. The P.S. To Hon'ble, Mr.Justice W.Diengdoh Chairman, High Court Legal Services Committee for his Lordship's kind information.
- 4. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 5. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 6. The District and Sessions Judge-cum-Chairman, District Legal Services Authority Shillong/Nongpoh/Nongstoin/Tura/Williamnagar/Jowai/Khliehriat/Ampati/Resubelpara/Baghmara/Mawkyrwat.
- 7. The Judge, District Council Court, KHADC/JHADC/GHADC.
- 8. The Director General of Prisons, Meghalaya, Shillong.
- 9. The Secretary to the Government of Meghalaya, Law Department.
- 10. The President, Meghalaya High Court Bar Association, Shillong.
- 11. The Director, Printing and Stationery, Meghalaya, Shillong for publishing the notification in the next issue of the official gazette.
- 12. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
- 13. Shri.Sandeep Kumar Jindal, Advocate for information and necessary action.
- 14. Notice board.
- 15. Office file.

SECRETARY

1/2/21